

CLASSIFIEDS PERSONAL THANKS GIVING

HOLY Spirit Thou who makes me See Everything and Shows me the way to Reach My Ideals, you who gives me the Divine Gift to forgive and forget the Wrongs that is done unto me and who is in all instances of my life with me I in this short Dialogue want to thank you for everything and confirm once more that I do not want to be separated from you, no matter how great the material desire may be I want to Be with you and my loved ones in your perpetual glory forever Amen - ZDS

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

FOR THE DAILY BUSINESS EXPRESS

FINANCIAL EXPRESS

THE BUSINESS DAILY

एस्जेवीएन लिमिटेड SJVN Limited (A Joint Venture of Govt. of India & Govt. of H.P.) NATHPA JHAKRI HYDRO POWER STATION PRESS NOTICE / E-Tendering No. Package (P)-354 (O&M)

SHYAMA COMPUTRONICS AND SERVICES LIMITED (Formerly Known as Shyama Infosys Limited) Registered Office: Plot No.395/397, Raj Sadan (Ruia Building) Office No.-1, 3RD Floor, Near Bharat Merchant Chamber, Kalbadevi Road, Mumbai - 400002

FORM A Public Announcement (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF VINDHYAWASHINI MARINE SERVICES PRIVATE LIMITED

AXIS BANK LTD. (CIN: L65110G1993PLC020769) Corporate Office, Axis House, Structured Assets Group, C-2, Wadia International Centre, Pandurang Budhkar Marg, Worli, Mumbai - 400025

POSSESSION NOTICE (For immovable property) [As per Appendix I read with rule 9(1) of the Security Interest (Enforcement) Rules, 2002] Whereas the undersigned being the Authorised Officer of Axis Bank Ltd., under the Sanctioning and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

बैंक ऑफ बरौदा Bank of Baroda Bank of Baroda, Mumbai Metro North Region: 2nd & 4th Floor, Shubh Jivan Arcade, Opp. Moksh Plaza, SV Road, Borivali (West), Mumbai - 400092, INDIA

CRISIL Limited Regd. Office: Lightbridge IT Park, Saki Vihar Road, Andheri East, Mumbai - 400 072, Maharashtra, India. CIN: L67120MH1987PLC042363

EXTRACT OF FINANCIAL RESULTS FOR THE THREE MONTHS ENDED AND NINE MONTHS ENDED SEPTEMBER 30, 2025 (₹ in Crore)

CSB BANK PUBLIC NOTICE ON AUCTION OF PLEDGED GOLD ORNAMENTS

Extract of Statement of Unaudited Financial Results for the Quarter and Half Year Ended 30th September, 2025

For and on behalf of the Board of Directors of Crisil Limited Amish Mehta Managing Director and Chief Executive Officer

Table with columns for S. No., Account Name, Client ID, No. of Acc., Bal. Outstanding as on 16/10/2025, Weight (grams)